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PART V

Bills introduced in the Gujarat Legislative Assembly

(To be translated into Gujarati and the translation to be published in the *Gujarat Government Gazette*.
The date of publication to be reported.)

The following Bill is published with the consent of the Speaker given under the proviso to rule 127A of the Gujarat Legislative Assembly Rules:-

THE GUJARAT PRIVATE UNIVERSITIES

(AMENDMENT) BILL, 2023.

GUJARAT BILL NO. 16 OF 2023.

A BILL

further to amend the Gujarat Private Universities Act, 2009.

WHEREAS the Sardar Vallabhbhai Education Trust, Ahmedabad; Gyanmudra Education Foundation, Bhavnagar; Sigma Institute of Technology & Engineering, Vadodara; Rotary Foundation For Education & Learning (ROFEL) Trust, Valsad and Mahavira Education Trust, Ahmedabad have applied to the State Government under the provisions of the Gujarat Private Universities Act, 2009 to establish Private Universities in the State;

Guj. 8 of 2009.

AND WHEREAS the said applications have been scrutinised by the Scrutiny Committee and on the report of the Scrutiny Committee, the State Government has issued the Letter of Intent to the respective sponsoring body for establishment of the Private University;

AND WHEREAS the State Government is satisfied that the sponsoring bodies have complied with the conditions of Letter of Intent as provided in section 10 of the said Act and have also established the Endowment fund as per the Letter of Intent;

NOW, THEREFORE, the Government of Gujarat, in accordance with the provisions of section 10 of the said Act, includes the institutions specified in column 2 of the Schedule as the Private University, by the name and location of the aforesaid sponsoring bodies as specified in column 4 of the Schedule.

It is hereby enacted in the Seventy-fourth Year of the Republic of India as follows:-

Short title and commencement.

1. (1) This Act may be called the Gujarat Private Universities (Amendment) Act, 2023.
- (2) It shall come into force on such date as the State Government may, by notification in the *Official Gazette*, appoint.

Amendment of Schedule to Guj. 8 of 2009.

2. In the Gujarat Private Universities Act, 2009, in the Schedule, after the entry at serial No. 54, the following entries shall be added, namely:-

Guj. 8 of 2009.

Sr. No.	Name and Address of the Private University	Details of Registration and Registration Number	Sponsoring Body
1.	2.	3.	4.
55.	Sardar Vallabhbhai Global University, Chimanbhai Patel Institute Campus, Opp. Karnavati Club, Near Shapath IV, Prahladnagar, S.G.Highway, Ahmedabad-380015.	Registered under the Gujarat Public Trusts Act, 1950. Registration No. E-3225 Ahmedabad Date: 14/03/1978.	Sardar Vallabhbhai Education Trust, Relief Road, Ahmedabad.
56.	Gyanmanjari Innovative University, Survey No.30, Sidsar Road, Bhavnagar-364060.	Registered under the Companies Act, 2013. No. U80301GJ2014NPL081162 Date: 31/10/2014.	Gyanmudra Education Foundation, Survey No.30, Sidsar Road, Bhavnagar-364060.
57.	Sigma University, At & Po. Bakrol, Ajwa-Nimeta Road, Ta: Waghodiya, Vadodara-390019.	Registered under the Gujarat Public Trusts Act, 1950. Registration No. E-6432 Vadodara Date: 08/01/2004.	Sigma Institute of Technology & Engineering, At & Po. Bakrol, Ajwa-Nimeta Road, Ta: Waghodiya, Vadodara-390019.
58.	Rajju Shroff ROFEL University (RSRU), Survey No. 78 -79, ROFEL Campus, Namdha-Vapi, Valsad-396191.	Registered under the Society Act, 1860. Registration No. Gujarat/209/Valsad Date: 02/11/1987.	Rotary Foundation For Education & Learning (ROFEL) Trust, Plot No. 14/5, Chharwada Road, GIDC Vapi-396195.
59.	K.N.University, Survey No. 1017, 1018, At: Vinchhiya, Ta: Sanand, Ahmedabad.	Registered under the Gujarat Public Trusts Act, 1950. Registration No. E-21747 Ahmedabad Date: 18/03/2017.	Mahavira Education Trust, 118/1, Patel Vas, Gota Gam, Ahmedabad-382481.”.

STATEMENT OF OBJECTS AND REASONS

The State Government has enacted the Gujarat Private Universities Act, 2009 (Guj. 8 of 2009) to provide for establishment of Private Universities in the State so as to provide for qualitative and industry related higher education and to regulate their functions in accordance with the provisions of the Act.

The State Government has received the proposals from the Sardar Vallabhbhai Education Trust, Ahmedabad, Gyanmudra Education Foundation, Bhavangar; Sigma Institute of Technology & Engineering, Vadodara; Rotary Foundation For Education & Learning (ROFEL) Trust, Valsad and Mahavira Education Trust, Ahmedabad as the Private Universities. Section 10 of the said Act provides that if the State Government is satisfied that the Sponsoring Body has complied with the conditions of Letter of Intent, then, the State Government is required to bring appropriate legislation for inclusion of the name of the University in the Schedule to the said Act. The said proposals have been considered by the Scrutiny Committee appointed under section 8 of the said Act and the Committee has submitted its report to the State Government and on the basis of such report, the State Government has, having been satisfied, issued a Letter of Intent as provided under section 9 of the Act and since the sponsoring bodies have complied with the conditions of the Letter of Intent, it is considered necessary to include the names of the Universities in the Schedule to the Act as envisaged under section 10 of the said Act.

This Bill seeks to amend the said Act to achieve the aforesaid objects.

PRAFUL PANSHERIYA,

MEMORANDUM REGARDING DELEGATED LEGISLATION

This Bill involves delegation of legislative powers in following respects:-

Clause 1. - Sub-clause (2) of this clause empowers the State Government to appoint, by notification in the *Official Gazette*, the date on which the Act shall come into force.

The delegation of legislative powers as aforesaid is necessary and is of a normal character.

Dated the 21st March, 2023.

PRAFUL PANSHERIYA.

By order and in the name of the Governor of Gujarat,

Gandhinagar,

Dated the 21st March, 2023.

K. M. LALA,

Secretary to the Government of Gujarat,
Legislative and Parliamentary Affairs Department.

